

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. C.A. 1339 of 1996

Date of order : 18.12.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. S. Biswas, Administrative Member

SURENDRA NATH TEWARY

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr. M.S. Banerjee, counsel
Mr. B.K. Chatterjee, counsel

O R D E R

None is present for the applicant even when the case was called for the second time. The application is, therefore, dismissed for default. No cost.

S. Biswas
MEMBER(A)

S.M.



VICE-CHAIRMAN